

<i>Year</i>	<i>Number of Complaints</i>
<i>1</i>	<i>2</i>
1987	1705
1988	805
1989	799

Each complaint received by Indian Airlines is acknowledged and immediate corrective action is taken by way of either denying the payment completely to the caterer or by imposing some penalty.

Use of Natural Gas for Cooking Purposes

157. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the percentage of the natural gas being flared up and its value; and

(b) how far the existing supply of natural gas can be utilised to meet the demand for cooking purposes in the country?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) During 1989-90 (upto Jan, 1990) about 33% of natural gas produced in the country has been flared. The value of gas flared during this period has been about Rs. 77 lakhs/day based on the notional price of Rs. 500/1000 M³ which is the minimum price of gas fixed by the Government.

(b) Presently about one third of the total production of LPG in the country is obtained from natural gas. Apart from this, natural gas as such is being supplied for domestic purposes in the cities of Baroda, Broach and Ankleshwar in Gujarat and Sibsagar Duliang and Moran in Assam. Commitments

for supply of gas for this purpose have also been made to the cities of Bombay, Surat and Agartala.

Oil Drilling in Amalapuram, Andhra Pradesh

158. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the places where the oil rigs for drilling in and around Amalapuram area in Andhra Pradesh are working;

(b) the places where oil as well as gas were struck alongwith the details of their quantity and quality;

(c) whether any land was acquired somewhere near Yasyanam in Amalapuram Division with specific local and operational purpose and how much amount is being spent for acquiring and also developing that land before starting the necessary construction work there; and

(d) the details of the objectives in planning and executing various pipelines from the successful drilling points in and around Amalapuram area?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) At present no rig is deployed for drilling in and around Amalapuram area.

(b) Gas has been struck in the Bhimanpalli prospect about 8 Km. east of Amalapuram town. It produced gas at an initial flow rate of 35,000 cubic meters per day and condensate at 1 cubic meter per day.

Hydrocarbon indications were found in Amalapuram-1 well but ONGC did not consider this to be a producer. Amalapuram-3

well has also flowed gas and condensate. Its potential is being assessed.

(c) ONGC propose to acquire 225 acres of land near Surasaniyanam for developing processing facilities for oil and gas to be produced from the Ravva offshore structure.

Consent from land owners for about 190 acres has already been obtained and possession taken for soil investigation and layout planning. The matter has been taken up with the State Government for permanent acquisition of land and fixation of compensation to be paid to the land owners.

(d) At present there is no proposal to lay pipelines from Amlapuram and Bhimanpali structures.

Vayudoot services in Andhra Pradesh

159. SHRI KUSUMA KRISHNA MURTHY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the reasons for discontinuing the Vayudoot services in Andhra Pradesh; and

(b) the steps taken so far to offer a risk free and efficient service to the passengers of Vayudoot?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRIARIF MOHAMMAD KHAN): (a) Vayudoot services to Cuddapah, Rajamundry, Visakhapatnam and Ramagundam in Andhra Pradesh have been suspended due to shortage of aircraft capacity.

(b) The under noted steps are followed by Vayudoot Limited to offer risk free and efficient service:

1. Strict observation of the maintenance cycle prescribed by the

manufacturers and the mandatory checks laid down by the DGCA.

2. Periodical review of maintenance schedule and undertaking of additional checks for better maintenance of aircraft.
3. Flight checking of pilots and cabin crew.
4. Additional surveillance checks and stringent experience parameters for command training of pilots.

[Translation]

Delhi-Rewa Air Link

160. SHRI YAMUNA PRASAD SHASTRI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is proposed to link Rewa in Madhya Pradesh with Delhi by air;

(b) if so, by what time air link will be provided to Rewa; and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRIARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

(c) While the airfield at Rewa is not suitable for operations by Indian Airlines' fleet of aircraft, Vayudoot is not in a position to link Rewa with Delhi due to shortage of aircraft.